

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF LAND RESOURCES

**LOK SABHA**

UNSTARRED QUESTION NO.3860  
TO BE ANSWERED ON 09.08.2018

**Proposals under IWMP**

†3860. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has received any proposals under the Integrated Watershed Management Programme (IWMP) or Watershed Development Component of Pradhan Mantri Krishi Sinchai Yojana (WDC-PMKSY) during the last three years;
- (b) if so, the details thereof including Chandrapur district of Maharashtra State during the said period, State and year-wise;
- (c) the projects approved and the funds allocated to the States during the said period along with the details of proposals, State/UT-wise;
- (d) whether funds are yet to be allocated for approved projects related to the State of Maharashtra during the said period and if so, the reasons therefor; and
- (e) the time by which the funds are likely to be allocated for the approved projects under WDC-PMKSY related to the State of Maharashtra?

**ANSWER**

**MINISTER OF STATE FOR RURAL DEVELOPMENT**

**(SHRI RAM KRIPAL YADAV)**

(a) to (e): The Department of Land Resources has sanctioned 8214 watershed development projects during 2009-10 to 2014-15 in 28 States including Maharashtra covering an area of about 39.07 million hectare under Integrated Watershed Management Programme (IWMP). The IWMP was amalgamated as the Watershed Development Component of Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY) in 2015-16. No new watershed development projects have been sanctioned by the department w.e.f 2015-16. The priority is being given to qualitative and time bound completion of the on-going sanctioned projects.

The state-wise details of project sanctioned, area covered, total project cost and funds released as Central share under the programme including Maharashtra are given in **Annexure-I**. In Maharashtra 1186 watershed development projects covering an area of 5.128 million hectare were sanctioned. Out of which 29 watershed development projects covering an area of 1.17 lakh hectare were sanctioned in Chandrapur district of Maharashtra.

Under this programme, States submit proposals for release of funds following due procedures as per the guidelines applicable, based on which Department of Land Resources releases funds to State Governments. Based on the proposals received from States, Rs.4651.36 crore has been released as Central share to States during last three years. The State-wise/year-wise details are given in **Annexure II**.

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Annexure referred to in reply to parts (a) to (e) of Lok Sabha Unstarred Question No. 3860 for answer on 09.08.2018

State-wise details of number of WDC-PMKSY projects sanctioned, area covered by the projects and funds released as Central share

(Area in million ha, Amount in Rs. crore)

Sl. No	State	Sanctioned (from 2009-10 to 2014-15) <sup>@</sup>			Central share released (from 2009-10 to 2018-19) <sup>#</sup>
		Total no. of Projects	Area of the projects	Total project Cost	
1	Andhra Pradesh	432	1.810	2290.00	926.38
2	Arunachal Pradesh	156	0.467	701.48	225.16
3	Assam	372	1.577	1946.11	387.53
4	Bihar	123	0.612	841.53	104.54
5	Chhattisgarh	263	1.195	1517.87	250.85
6	Gujarat	610	3.103	4022.19	1136.80
7	Haryana	88	0.362	437.25	88.70
8	Himachal Pradesh	163	0.840	1259.94	259.54
9	Jammu & Kashmir	159	0.652	979.73	158.95
10	Jharkhand	171	0.911	1142.70	162.69
11	Karnataka	571	2.569	3324.45	1771.87
12	Kerala	83	0.423	589.54	96.24
13	Madhya Pradesh	517	2.937	3568.11	1344.91
14	Maharashtra	1186	5.128	6517.49	2250.62
15	Manipur	102	0.491	735.13	134.96
16	Meghalaya	96	0.236	351.99	166.34
17	Mizoram	89	0.373	560.87	236.75
18	Nagaland	111	0.476	714.91	483.89
19	Odisha	310	1.700	2191.50	902.14
20	Punjab	67	0.314	377.61	60.42
21	Rajasthan	1025	5.764	7892.61	2192.68
22	Sikkim	15	0.066	98.07	22.08
23	Tamil Nadu	270	1.368	1643.19	834.35
24	Telangana	330	1.399	1742.27	556.78
25	Tripura	65	0.213	320.31	184.32
26	Uttarakhand	65	0.346	492.88	124.10
27	Uttar Pradesh	612	3.045	3583.70	808.49
28	West Bengal	163	0.693	896.16	157.63
	<b>Total</b>	<b>8214</b>	<b>39.07</b>	<b>50739.59</b>	<b>16029.70</b>

<sup>@</sup> Sanctioned under the erstwhile Integrated Watershed Management Programme (IWMP), which has been amalgamated as the Watershed Development Component (WDC) of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) with effect from 2015-16.

<sup>#</sup>Upto 31.07.2018, including releases under the erstwhile IWMP.

Note: 1) WDC-PMKSY is not operational in the Union Territories.  
2) There is no sanctioned project in Goa.

Annexure referred to in reply to parts (a) to (e) of Lok Sabha Unstarred Question No. 3860 for answer on 09.08.2018

State-wise details of funds released to States during last three years under WDC-PMKSY projects

(Amount in Rs. crore)

Sl. No.	State	Central Share Released		
		2015-16	2016-17	2017-18
1	Andhra Pradesh	86.73	120.96	123.35
2	Arunachal Pradesh	18.00	23.12	9.62
3	Assam	45.00	0.00	65.09
4	Bihar	5.00	28.26	19.21
5	Chhattisgarh	20.00	34.96	33.45
6	Gujarat	100.00	115.04	87.51
7	Haryana	6.91	12.82	10.94
8	Himachal Pradesh	20.00	35.40	26.83
9	Jammu & Kashmir	0.00	25.59	43.66
10	Jharkhand	20.00	17.68	0.00
11	Karnataka	125.00	145.72	175.69
12	Kerala	20.00	16.62	17.83
13	Madhya Pradesh	150.00	129.44	134.84
14	Maharashtra	250.00	186.95	279.21
15	Manipur	9.00	11.29	13.84
16	Meghalaya	18.00	11.56	8.95
17	Mizoram	8.87	16.06	22.35
18	Nagaland	27.00	60.84	32.08
19	Odisha	67.50	91.99	94.48
20	Punjab	7.95	0.00	7.96
21	Rajasthan	200.00	199.35	243.59
22	Sikkim	6.30	0.00	1.40
23	Tamil Nadu	75.00	62.36	82.75
24	Telangana	70.00	0.00	51.14
25	Tripura	20.89	27.12	16.66
26	Uttarakhand	25.68	16.15	9.97
27	Uttar Pradesh	75.00	58.38	63.93
28	West Bengal	10.00	24.06	15.48
	<b>Total</b>	<b>1487.83</b>	<b>1471.72</b>	<b>1691.81</b>

Note: 1) WDC-PMKSY is not operational in Union Territories.  
2) There is no sanctioned project in Goa.